

U.G.C. pay scales in Medical Colleges

1498. SHRI BASUDEB MOHAPATRA; Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government have accepted in principle to implement the U.G.C. pay scales in all Medical Colleges situated in the country;

(b) if so, how many medical colleges are getting the benefits of U.G.C. scales of pay;

(c) if the answer to Part (a) above be in negative, what are the reasons therefor;

(d) whether the Central Government have issued any instructions to State Governments to accept the said scales of pay; and

(e) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) No, Sir.

(b) As Per the information available, the medical colleges attached to the Central Universities at Delhi, Aligarh and Varanasi and the Medical Colleges of Maharashtra State are getting the benefits of UGC scales of pay.

(c) The State Governments lay down the pay structure of their employes including teaching staff of medical colleges, keeping in view their financial resources and other connected factors. The Central Government have no scheme in this regard.

(d) No, Sir.

(e) Does not arise.

Regimental Fund collected by N.C.C. Group Bareilly

1499. SHRI SHARAD YADAV: Will the Minister of DEFENCE be pleased to state:

(a) the amount collected as Regimental Fund and share of Canteen profit by the N.C.C. Group Headquarters Bareilly in 1987 and 1988;

(b) what are the datewise items alongwith amounts on which the Regimental Fund and the said Canteen profit was spent in 1987 and 1988 till date;

(c) the details of the cases in which the Group Commander of N.C.C. Group Headquarters Bareilly exceeded the authorised limit of expenditure as determined by the instructions issued for accounting of N.C.C. Regimental Fund; and

(d) the details of the unauthorised items on which the said Group Commander has incurred expenditure from the Regimental Fund and the Canteen profit?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI CHINTAMANI PANIGRAHI): (a) to (d) The information is being collected and will be laid on the Table of the House.

दिल्ली में आतंशोध/हैजे के फैलने के कारण

1500. श्री शंकर सिंह वाघेला : स्वास्थ्य और परिवार कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि जून-जुलाई, 1988 के महीनों के दौरान दिल्ली में आतंशोध और हैजे के फैलने का मुख्य कारण दिल्ली विकास प्राधिकरण के स्वयं विभाग द्वारा लगाए गए कम गहराई (12-15 फुट की) के हैंड पम्पों से निकाला गया पीने का गंदा पानी था ;

(ख) क्या केन्द्रीय शहरी विकास मंत्रालय के सचिव श्री सुखशंकर की अध्यक्षता में प्रधान मंत्री द्वारा गठित की गई समिति ने भी उपर्युक्त तथ्य की पुष्टि की है ; और